

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.105
CP(IB) 41 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Svm Cera Pvt Ltd

.....Applicant

V/s

Uncle Ceramic Pvt Ltd

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ameish Gandhi, Ld. PCS
For the Respondent : Mr. Vijay H Patel, Ld. Adv.

ORDER

The pleadings are complete.

The matter stands adjourned for hearing on 14.11.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev